

Permission to Release Report prepared by Principal Scientific Officer of Solid State Physics Laboratory

3594. SHRI P. M. SAYEED: Will the Minister of DEFENCE be pleased to refer to the reply given to Unstarred Question No. 407 on the 11th June, 1980 regarding Report on Priority Scientific Projects and state:

(a) whether the report prepared on his own by a Principal Scientific Officer of Solid State Physics Laboratory (SPL) and submitted to Director (SPL) was made available by him or by Director (SPL) to the Press;

(b) if so, whether he had sought the permission before releasing it to the Press; and

(c) if so, whether such permission was given?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH): (a) The report was not made available to the Press by Director, Solid State Physics Laboratory (SPL). The Government is not aware whether the author of the report did so.

(b) No permission was sought by any one for releasing it to the Press.

(c) Does not arise.

Statement by Deputy Commissioner of Police on Deaths by Stove

3595. SHRIMATI PRAMILA DANDAVATE:
SHRI ARVIND NETAM:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of the recent statement of the Deputy Commissioner of Police, Delhi (West Zone) that dowry is not behind many stove deaths;

(b) whether Government have investigated all the cases of women who died due to stove-fire during the past one year; and

(c) if so, the details of the investigations and the number of deaths due to harassment of women on account of demanding dowry by the parents of the husband or by husbands themselves?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) Yes, Sir.

(b) Yes, Sir. In all such cases inquest proceedings under Section 174 Cr. P.C. are held.

(c) One case in 1979 and 4 cases in 1980, (upto 15-6-1980) have been registered in West Delhi District. In which women are reported to have committed suicide due to harassment on account of demand of dowry. Details of these cases are given in the attached statement.

Statement

Details of cases of West Delhi District in which women are reported to have committed suicide due to demand of dowry:—

1. F.R.I. No. 326 dated 3-4-1979 u/s 302/34 IPC P.S. Rajouri Garden

On 3.4.1979, Kanchan Mala w/o Sunil Kumar r/o GA-37, Tagore Garden, New Delhi, was admitted in Doctor Ram Manohar Lohia Hospital with burn injuries. She succumbed to her injuries and later on the above cited case was registered, on the complaint of Smt. Kanta (her mother), r/o 5274 Bharat Nagar, Delhi During the course of investigation, complainant felt that her daughter had been done to death by her husband and mother-in-law, because her daughter had not brought sufficient dowry. In this case, accused persons Sunil Kumar and his mother have been arrested and the case has been challaned on 30-11-79 u/s 306 IPC. The case has been put in the court on 9-6-80.